

(A21)

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 1556 of 2004

Allahabad this the 15th day of December, 2004

Hon'ble Mr. Justice S.R. Singh, V.C.
Hon'ble Mr.S.C. Chaubey, Member(A)

Keshav Prasad Kushwaha, Son of Sri Ram Khelawan Kushwaha, Resident of Village & Post Majhigawan(Bharatganj), Tehsil Korawan, District, Allahabad. Presently posted as extra Departmental Delivery Agent, Majhigawan, Allahabad.

Applicant

By Advocate Shri S.K. Pandey

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communications, New Delhi.
2. Senior Superintendent of Post Offices, Allahabad.
3. Sub Divisional Inspector, Meja, Allahabad.
4. Sri Raj Bahadur, Working as Extra Departmental Branch Post Master, Majhigawan, Meja, Allahabad.

Respondents

By Advocate Shri Saumitra Singh


O R D E R (Oral)

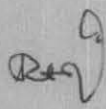
Hon'ble Mr. Justice S.R. Singh, V.C.

By order dated 31.12.2003 (annexure A-3) one Shri Raj Bahadur, Extra Departmental Branch Post Master was asked to perform the duties of Extra Departmental Runner, Majhigawan. By the self same order, permission was given to Raj Bahadur to take work of Extra Departmental..pg.2,

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Runner, Majhigawan from the applicant at his own responsibility. Pursuant to this order dated 31.12.03 the applicant was handed over the charge of Extra Departmental Runner, Majhigawan by Raj Bahadur. By the impugned orders dated 06.12.2004 and 08.12.2004, Shri Raj Bahadur has been directed to perform the duties of Extra Departmental Branch Post Master in addition to the duties of his parent post i.e. Extra Departmental Runner, Majhigawan. The applicant who was only a substitute of Raj Bahadur can have no objection to the orders impugned herein, by which Raj Bahadur was directed to perform the duties of parent post of Extra Departmental Runner while performing the duties of Extra Departmental Branch Post Master, Majhigawan. The applicant being substitute has no right to challenge the orders impugned herein. The O.A. is dismissed being devoid of merit. It is, however, clarified that in case any person is appointed as substitute in place of Raj Bahadur to work as Substitute Extra Departmental Runner, it would be open to the applicant to approach the appropriate forum for redressal of his grievance. No cost.


Member (A)


Vice Chairman

/M.M./